2

NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 10.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.	
TP 140/17	For hearing	391/394	Dharma Systems Pvt. Ltd.	
	No.	No. TP For hearing	No. TP For hearing 391/394	No. No. M/s. / Mr. TP For hearing 391/394 Dharma Systems Pvt. Ltd.

SL. NO.

NAME (IN CAPITAL)
& PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

Rashmi Lagar

petitioner.

DISHM!R

ORDER

Counsel for Petitioner is present. Standing Counsel for ROC & RD is absent. Assistant from ROC office is present. Addressed a letter to the ROC-Karnataka, Bangalore to file report and in case report is not prepared, then inform the Tribunal what kind of information is required from the Petitioner Company. List it on 06/2/2018.

Member (T)

Member (J)